श्री उपसनाध्यक (श्री संयद रहमत झली): जैसे सकूल साहब ने और दूसरे मैम्बर्ज ने अपने ख्यालात का इजहार किया है मैं इस बात से इतफाक करता हूं कि बिजनेस एडवाइजरी कमेटी के तसविये पर ग्रगर हाउस कोई दूसरा इजतमाई तौर पर या अक्सरियत के साथ यह तसविया करे कि इस पर हम मजीद बहस करेंगे तो मैं समझता हूं कि इस पर कोई मुबानियत या रुकावट नहीं होगी और नहीं सानी चाहिए लेकिन मेरा कहना सिर्फ यह है कि माज दूसरा रेजोल्यु शन भी हमें लेना है तो अगर आज वह मूव नहीं होगा तो फिर उसमें दुश्वारी होगी। अगर ऐसी गुजाइश निकलती है कि दूसरा रेजोल्यूशन भी होता है तो जो मम्बर बोलना चाहते हैं उन्हें मौका देने में कोई दुश्वारी नहीं है।

श्री हुक्मदेव नारायण यादव: 4.20 पर मूव करा दिया जाए। (क्यवधान)

RESOLUTION RE. PROVIDING FREE AND COMPURSORY EDUCATION FOR ALL CHILDREN UNTIL THEY COM-PLETE THE AGE OF FIGHTEEN YEARS-Contd. SHRI SANKAR PRASAD MITRA (West Bengal); Mr. Vice-Chairman, 1 agree with the spirit of this Resolution, but I regret that the reasons advanced in favour of the operative part of the Resolution do not seem to me to be justified. I do not think that illiteracy is a reason which is causing fissiparious tendencies in our country. In fact, separatist and fissiparious forces are intellectual forces and they are encouraging fissiparious and separatist moves for enjoying the full benefits and fruits of life. Illiteracy, however, has its effect on superstitions and social prejudices. It has effect on family planning. It has effect on taking of advantages for rural development projects. It may have effect on infant mortality, fertility, birth-rates, etc. But fissiparious tendency is certainly not one of the effects. Sir, the Union Education Minister was good enough to make a statement a few. weeks ago that their aim is to introduce universal primary education by 1990. But recently I have read in newspapers

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eighteen years that she has changed her stand. She has shifted from that stand and she now says that this aim cannot be achieved unless growth of population is also checked.

Sir, the high drop-out rates in this country are well-known. The highest drop-out is in Manipur which is to the extent of 83 per cent. In Uttar Pradesh, the drop-out is to the extent of S0 per cent. Then the nine backward States including Bihar, Madhya Pradesh and Rajasthan appear to be the victims of alarming illiteracy. These backward States have the worst record also in family planning. Kerala has the highest literacy of 70 per cent. The drop-outs there come to about 11.1 per cent which is the lowest in the country. Once the benefits of education are apparent to our people, the drop-out rate would proportionately diminish. In 1982-83. the Central Government gave Rs. 4.82 crores to backward States for non-formal education. But we have to find out why these drop-outs are taking place. As far as our information goes, out of two or three children, one has to augment the lamily income and invariably he has to drop out cr the school. One of the hon. Members from this side has stated that the West Bengal Government has been giving a subsidy of Rs. 30|- to families which send their boys or girls to primary schools. That is undoubtedly a welcome move. But look at the sum of Rs. 30|-. Today, Rs. 30|- is a very paltry sum. If a young boy or a girl has to earn to maintain the family, he would have to earn much more than Rs. 30|-. From my own experience, L can tell you that in one of the villagee in West Bengal I had met a boy near a Railway bridge seling lozenges in a glass box. I asked him why he had not gone to the school. He said, "My father works in the field. He is unable to maintain the family. He has asked me to come out of the school and take to this trade of selling lozenges." I asked him, "How much do you earn a month?'. He said, "When I am lucky, I may earn about Rs. 60 to Rs. 65 per month." Therefore, if if he is earning Rs. 60 to Rs. 65 a month after coming out of the school, why should the family be satisfied with only Rs. 30 a month? This is the state of affairs in our country today. (Time bell-

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rings) Just one minute, Sir. The Sixth Plan for the first time views education as development input rather than service. Higher literacy helps rural masses to take greater advantage of official and voluntary schemes. Highly literate States like Kerala have the lowest levels of infant mortaity, fertility, birth rates, etc. The female literacy in our country is beow 25 per cent. The male average literacy is a little over 36 per cent. And if you think of girls, 77 per cent of the girls between the ages of 6 and 14 never go to any schools at all.

Sir, I had been to the People's Republic of China in October, 1982, in a delegation led by Mr. B. N. Pande, who was, till recently, a Member of this House. 1 made thorough enquiries of Chinese educationists as to the state of education there. And I found that in that country nearly 93 per cent of the school-going children go to school. China has also introduced a completely new method. They have started a Central Television University. Education by radio and television is a new form of adult education introduced in that country which is being developed. They have 280,000 regular students and 4,000 full time teachers in the Central Television University. The Central Television University is meant for boys and girls who have reached up to the secondary school stage, and there after they are given varoius courses, for instance, courses in commonly used basic science and engineering, advanced mathematics, physics, chemistry, engineering mechanics, electrical engineering fundamentals, basic mechanical designs, elementary electronic technology, computer principle, Algorithm language, biology and English. The full-time students can take all the courses. The parttime students can take two courses And spare time students can take one course. Apart from the Centra, Television University, they have similar courses introduced in 25 provinces and 3 centrally-administered municipalities. They have also even ing universities and correspondence courses to spread education as far as possible, I support the proposals made by the other Members. My recommendation to the Government of India is that since television and radio are rapidly expanding in

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our country, TV and radio should be immediately taken charge of for spending mass literacy.

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SHRIP. N. S V.II (Uttar Fragment Mr. Vice-Chairman I am really, very much thankful to you for giving me a chance to speak on this very important subject of education.

Sir, education is very important not only for our individual development but for our social development also. And specially in our democratic setup, its importance needs, perhaps, no over-emphasis. As a matter of common sense, without education we can neither read our Constitution nor car we know what our rights and what our duties are and if we are ignoran about the constitutional provisions and if we are ignorant about the law o the land and if we do not know wha our rights and duties towards the so ciety as a whole are, I think we wil not be able to contribute to the ob jective in the existing conditions t the desired level. The Resolution c our hon. colleague, Shri Buddha Pri ya Maurya, is perhaps a projectio of what has been provided for i article 45 under the Directive Princ. ples of State Policy. Article 45 pro vides: "The State shall endeavour 1 provide within a period of ten yea from the commencement of this Cor stitution for free and compulsory ed cation for all children until they cor plete the age of 14 years". Our fi end, Mr. Maurya, has come up wi a Resolution where by this age-lin is sought to be raised to 18 years i stead of the present 14 years. So would like to suggest a slight amen ment only because we have not y been able to achieve the target 1 down under this article 45, it sh not perhaps be very prudent on (part to increase this age-limit to years. First of all we should m everyone educated or literate up. the age-limit of 14 years and the after only we should try to raise t level.

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[Shri P. N. Sukul]

Sir, as regards the importance of education, I would like to quote here from a speech of our Prime Minister, Shrimati Indira Gandhi delivered at the meeting of the National Development Council on March 14, 1982. She said: "Education holds the key to human resource development which is crucial for any meaningful and acclerated economic and social progress. The rapid spread of elementary education is essential. The number of children attending schools in the agegroup of 6 to 14 years has grown over the years but the rate of growth of 20 lakhs per year in the Fifth Plan Period and about 28 lakhs last year is far too low and will have to inseven crore crease if an additional children are to be brought into our schools in the next ten years. We are pledged to providing free and compulsory education for all children in the age-group of 6 to 14 years by 1990. Special attention must be given to girls' education, to backward classes as well as the use of non-formal education. Efforts should also be made to cover the entire illiterate population in the age-group of 15 to 35 years under the Adult Education and Liferacy Programmes by 1990." So, we see that our aim, in fact, is to make every one literate up to the age of 14 years by the end of this decade. In he same connection, Sir, I would like o mention that I think it was in 1981 hat our present Education Minister, Shrimati Sheila Kaul, also mentioned bout this target of making everybody iterate, or for wiping out illiteracy rom this land, by 1990. Although, Sir, vhen we view it with the progress hade it does not seem very realistic, mean this target, but still efforts ave to be made. And, it is also very ood that our Prime Minister's new D-point programme includes Adult ducation and envisages greater inplyement by students in eradicating literacy. Despite all our efforts, Sir, i so many of our colleagues have alady mentioned, the incidence of iteracy today in our country still is

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63.83 per cent, as per 1981 census. In 1947, when we became free, this literacy was 14.9 per cent. Against this, in 1951, our literacy grew to a level of 16.6 per cent and in 1971, it went up to 29.45 per cent, and in 1981, it increased to 36.17 per cent. That is why, our Government is to be congratulated on this score that despite increase in population every year and every day and despite new children produced every minute, our Government has at least been able to ensure stepping up of literacy, due to various programmes of the Government, no doubt. But as I said. still we are very much behind the mark. It is also true that the number of primary schools in this country since Independence has gone up by 500 per cent. So much money is being spent on our educational programme. But still much has to be done, especially in these traditionally backward areas where people do not want to be educated at all, like our tribals. . Real work has to be done in our forests and in traditionally backward areas where we have to go and spread literacy in such backward areas.

The fourth All-India Educational Survey says that only 47 per cent of our primary schools are in permanent buildings. Therefore, if we want to spread education, we should have the necessary infrastructure that is, we should have pucca buildings for the primary schools. I am not talking of other schools, but at least for primary schools we should have pucca buildings. About 47 per cent means, half of them only have permanent buildings and half of the schools are held under trees or anywhere else. This Survey also said that 60 per cent in urban areas and 80 per cent in rural areas, of the primary schools have no toilet for students. These facilities have also to be provided. In thousands of schools. there are not even adequate number of blackboards so that the students could be taught with its help. About 25 per cent of the primary schools and middle-schools do not have mats to sit

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upon, or any kind of furniture at all. And in so many schools, there is only one teacher to teach right from class 1 to class 5. All these inadequacies have to be removed it we really want to spread education and want people to be educated. In this connection, it will not be, perhaps irrelevant for me to say that under the old UGC scheme of adult education and extension programme. the participating college or university used to organise adult education project of 10 centres for 10 months with a cost of Rs. 14,000 for 300 learners' and the students' participation was voluntary. Still, the revised guidelines of the UGC are almost the same. According to these guidelines on adu't education programme, which are based on the same approach, nearly 50 students are to be involved for 3 hours a week for 40 weeks in a year and each student has to cover 12 families which he is supposed to visit in a month, which is wholly inadequate. This programme, as it is, will not be able to make people literate because even if A, B, C, is taught to them, they will forget and go back to illiteracy. So, a much better programme has to be there. Sir, I will also take this opportunity to say that, today, perhaps, because of the high incidence of illiteracy in our country, we are having corruption, we are having nepotism, we are having communal riots and we are in a very bad state of affairs because of the social problems That is why, I would like to suggest that there should be moral aducation also. At least at the primary level, there should be moral education where the fundamentals of ideal human behaviour should be taught to every student. Only then, we shall be able to make people literate. make people educated and make them meaningful for our democracy.

Sir, with these words, I support the Resolution moved by Mr. Maurya.

उपसमाध्यक्ष (श्री सैयद रहमत ग्रली) : जी कलराज मिश्र । मेरी मैम्बरों से रिक्वेस्ट यह है कि दो तीन मिनट में प्रपनी बात मुकम्मिल करें क्योंकि मिनिस्टर साहब का जवाब होना है ।

श्री बुद्ध प्रिय मौर्य (ग्राँध प्रदेश) : मेरी ग्रापसे रिक्वेस्ट, गुजारिश है कि जवाब देने के लिये मुझे कम से कम 30 मिनट तो मिल जायें ।

उपसभाध्यक्ष (श्री सैयद रहमत क्रली) : 30 मिनट जबाव के लिये चाहियें, 30 मिनिस्टर के लिये चाहिएं। इसलिये जल्दी-जल्दी अपनी बात खत्म करें। ग्रौर भी बिजिनेस है।

श्रीमतो रोडा मिस्ति (ग्रान्झ प्रदेश): मेरा टाइम कब ग्रायेगा, ग्राप मुझे ऐक्योरेंस देंगे कि ग्राज मव भी हो सकेगा?

भो हमातुल्ला ग्रंस रो (नाम-निर्देणित) मुझे तीन से ज्यादा मिनट दीजिए । मुझे बहुत सी टैक्निकेलिटीज पर बोलना है इस पर श्रभी तक बहस नहीं हुई है कि कैंगे इसको बढाना है, क्या करना है ।

श्री सुशील चन्द महन्त (हरियाणा) जो तीन मिनट वाले हैं उनको पह मौका दिया जाए ग्रौर ज्यादा बोलने वार को बाद में ।

श्री कालराजः मिश्र (उत्तर प्रदेश) श्रीमन, मैं श्री मौर्य जी को बधाई है चाहता हं कि उन्होंने इस प्रस्ताव द्वारा ' प्रकार की नीति के ग्रवलम्बन का ग्रा किया है कि 18 वर्ष तक के युवकों स्वतन्त्र शिक्षा दी जाए, हर प्रकार सहयोग प्रदान किया जार दौर ग ही साथ हिन्दस्तान के ग्रन्दर जो वि मजहब, जातियों वाले लोग निवास व हैं उनके ग्रन्दर सामान्य तौर पर एक एक राष्ट्र की भावना का ग्राविर्भाव ऐसी शिक्षा का होना अत्यन्त ग्रावश्यक इस ग्राधार पर ग्रगर शिक्षा की नीति ग्र गई तो निष्चित रूप से जो हम हिन्द को बनाना चाहते है, उस प्रकार हिन्द्स्तान का स्वरूप हम देख सबे

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[RAJYA SABHA]

[श्री कलराज मिश्र]

लेकिन, श्रीमन्, जब हम ग्राज की शिक्षा नीति के संचालन की ओर देखते हैं तो ऐसा लगता है कि जो प्राथमिकता देनी चाहिये इस शिक्षा को वह प्राथमिकता नहीं दी गई। जो प्रायोरिटीज देनी चाहिएं वह प्रायोरिटी नहीं दी गयी झौर उसका परिणाम यह है कि जैसे सुकृल साहब ने कहा देश के श्रन्दर ग्रनेकों ऐसे विद्यालय हैं, प्राइमरी स्कूल हैं, मिडिल स्कूल हैं जिनमें बच्चों के बैठने के लिये टाट तक नहीं हैं, कुर्सियों की तो बात ही छोड़ दीजिये, पीने का पानी नहीं है। अभी भी बिना मकान के खुले ग्रासमान के नीचे बैठकर शिक्षा का ग्रध्य-यन बच्चे करते हैं। पानी बरसता है तो छट्टी हो जाती है, धूप लगती है तो छुट्टी हो जाती है श्रौर वह बेचारे किसी तरीके से जिन्दगी बसर कर रहे हैं। शिक्षा को जो प्राथमिकता देनी चाहिए वह नहीं दी जा रही है। उसका परिणाम यह होता है कि जो पिछडे हुए क्षेत्र हैं, बनवासी हैं, उन क्षेत्रों में सुदुर गांवों में बसने वाले जो लोग हैं उन लोगों को शिक्षा का जैसा लाभ होना चाहिए वह लाभ प्रदान नहीं किया गया है। इसलिए श्रीमन, मै तो यही कहूंगा कि 18 वर्षं तक के लोगों को जहां गुल्क मुक्ति ो जाए, साथ ही साथ उनको विभिन्न कार का सहयोग भी प्रदान किया जाए। स सन्दर्भ में यह तभी सम्भव हो सकती है व णिक्षा को प्राथमिकता के साधार पर ाचार करते हुये हर क्षेत्न में समान रूप शिक्षा देने का प्रयास किया जाए । **ने इस शब्द पर इसलिये जोर दिया कि** ज जो हमारे देश में विद्यालय चल हैं उनमें भेद हैं, डिस्क्रिमिनेशन है । ं जगहें पब्लिक स्कुल हैं। उनमें वे ही वे प्रवेश ले सकते हैं जिनके पास पैसा है। स्कूलों में भी एडमिशन की समस्या । कोई संरक्षक चाहता है कि उसका ा अच्छी झिक्षा प्रहण कर सके तो ु उन प्राथमिक स्कूलों में उसको प्रवेश

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नहीं करा सकता क्योंकि उसके पास पैसा नहीं है। इसका नतीजा यह हो रहा है कि एक तरफ तो बड़े-बड़े साज-सज्जा से युक्त बड़े ही सुख-सुविधापूर्वक जीवन व्यतीत करते हुये, बड़े-बड़े स्कूलों की स्थापना की गई है वहां बडे घरों के बच्च, धनी लोगों के बच्चे पढ़ते हैं ग्रौर दूसरी तरफ जो ये विद्यालय हैं इनमें पीने के पानी की व्यव स्था नहीं है, रहने का स्थान नहीं है, किताबें नहीं हैं, कापियां नहीं हैं। स्वाभाविक रूप से इस नीति के ग्राधार पर पुरे देश के ग्रन्दर हम दो प्रकार की क्लासेज पैदा करते जा रहे हैं। एक क्लास इन्फीरियटीं काम्पलेक्स से ग्रस्त होकर ग्रपना जीवन व्य-तीत करने के लिये मजबूर हो रही है झौर दूसरी क्लास इस प्रकार की बन रहे है जिसको लगता है हम ही सब कुछ हैं हम सब कुछ कर सकते हैं। इस तरह से एक कन्फ़न्टेशन की स्थिति पैदा होती जा रही है। मौर्य साहब की जो भावना है, जिस भावना के ग्राधार पर इस प्रस्ताव को लाया गया है वह भावना पूरी नहों हो सक्ती ग्रगर इस प्रकार के झगडे होंगे, इस प्रक∷₹ की हीनता की प्रवृत्ति प दा कर दी जायेगी। ग्रगर ऐसा होगा, इस प्रकार के झगडे होंगे तो लोगों में बगावत की स्थिति पैदा होगी। मैं यह भी कहना चाहता हूं कि जहां प्राथमिक स्तर पर, पहले स्थान पर लोगों के अन्दर सामान्य तौर पर एक भावना है उस भावना का संचार करते हुये शिक्षा देने की व्यवस्था करनी चाहिए थो वहां इसका पूर्णतया ग्रभाव है। साथ ही मैं यह भी कहना चाहता हूं कि जब नौजवान अपने पढ़ाई पूर्ण कर लेता है तो स्वाभा-विक रूप से जब वह नौकरी ढूढने जाता है तो उसके लिये कोई रोजगार नहीं होता । शिक्षा उसको बेकार हो जाती है । 7वीं, 8वीं कक्षा पास प्राजकल ज्यादा धन प्रजित कर लेता है जबकि बा. ए., एम, ए. और पो. एच. डो. पास किया हुन्ना नौजवान रोड इस्पेक्टरों

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करता हुग्रा दिखाई देता है । जब उससे पूछा जाता है क्या करते हो तो वह कहता है चप्पलें घसेट रहा हूं । यह जो जिक्षा में विषमता है यह हमारे लिये एक भंयकर स्थिति पैदा कर रहे? है । म्राज ंलाखों को संख्या में पढ़े-लिखे बेरोजगार घूम रहे हैं । शिक्षा को इस प्रकार का रूप प्रदान करने को ग्रावश्यकता है जिससे उनको पढ लिख कर बेरोजगार न घूमना पड़े । ग्राप फ़ो एजुकेशन को बात करते हैं तो में यह कहना चाहता हूं कि इस प्रकार को नोति का अनुसरण करें जिसके आधार पर जब नौजवान पढ़कर निकले तो उसको लगे हमें निश्चित रूप से काम मिलेगा । (समय की घंटी) मैं एक-दो मिनट में रूमाप्त कर रहा हं। मैं इस संदर्भ में, जो डैवेलप्ड कंट्रोज हैं उनका उदाहरण देना चाहता हूं । इंगलैंड में जो न जवान पढ-लिखकर निकलता है तो निश्चित रूप से साल भर के ग्रन्दर उसे किसें न किसें काम में लगा दिया जाता है ताकि अनुभव प्राप्त कर सके । उसको ग्रच्छ धन राशि भी दो जातो है । यद्यपि उसको कहा जाता है कि वह अनएम्पलायड है फिर भो उसको साल भर के अन्दर काम देने को गारण्टे दो जातं है । स्थिति यह है कि वहां के नौजवान को भत्ता भो दिया जाता है, सारा चोजें दो जातो हैं फिर भी वह काम के लिये बेचैन रहता है । लेकिन यहां यह स्थिति नहीं है । यहां इस प्रकार की व्यवस्था नहीं है। इसलिए मैं यह कहना चाहंगा कि हिन्दुस्तान के अन्दर हम को शिक्षा नोति के ऊपर विचार करना चाहिये । शिक्षा सलाहकार समिति बनी हुई है मैं भो उसका मेम्बर हूं । उसमें कई बार इस पर चर्चा हो चुको है । मैं कहना चाहता हूं कि शिक्षा को ऐसों बनाने को ग्रावश्यकता है जिससे नौजवान को शिक्षा पूर्ण होते हो रोजगार मिल जाए ।

लड्कियों को पढ़ाई को ग्रोर भो विशेष ध्यान देने को ग्रावश्यकता है । वनवासों हैं, पिछड़े वर्ग के लोग हैं उनके लिये भो विशेष योजना बनाने की ग्रावझ्यकता है । तब हो जाकर हम कह सकेंगे कि हम शिक्षा को सहों दिशा में सभी लोगों को उपलब्ध कराने में सफल हुए हैं । इतनी बात कह कर, **आपने** जो मुझे बोलने का ग्रवसर दिया उसके लिये धन्यवाद देते हुए, अपनी बात समाप्त करता हूं ।

श्री राम नरेश कुशवाहा (उत्तर प्रदेश) : मानने द उपसमाध्यक्ष महोदय, इस विषय पर क्या कहुं, यहां सोच रहा हूं । ग्राजादा के बाद हम लोगों ने इस देश को क्या बनाया है ? हम लोग जञ्च पढ़ते थे तो यह देखते थे कि श्राजादी के पहले हमारे देश में जितने भो जिले थे शायद हैं कोई जिला हो जिसमें कान्वेन्ट ग्रौर ग्रंग्रेजो माध्यम का स्कल हो। शहरों में इस प्रकार के स्कल हुग्रा करते थे । ग्राज बड़े-बड़े जिलों की तो बात हैं दूसरों है, पांच हजार की ग्राबाद वाल। भो कोई ऐसा गांव नहीं हैं जिसमें ग्रंग्रेजे माध्यम वाला स्कूल न हो । ऐसा हालत में हम हिन्दुस्तान को क्या बना रहे हैं ? हमारे संविधान में स्पष्ट निर्देश है कि 14 वर्ष तक के बच्चों को ग्रनिवार्य ग्रार मुफ्त शिक्षा दो जाये । लेकिन क्राज इतने दिनों को ग्राजादें के बाद भी हम ऐसा प्रबन्ध नहीं कर पाये हैं । सारे हिन्दुस्तान में उत्तर प्रदेश एक क्रकेला ऐसा राज्य है जिसमें आठवीं तक को पढ़ाई मुफ्त नहीं है । ग्रनिवार्य शिक्षा को तो छोड टोजिये। इस प्रस्ताव के द्वारा इस प्रकार को स्थिति में हम कितनी कामयाबी हांसिल कर सकेंगे, मैं नहीं जानता । लेकिन एक बात जरूर कहना चाहता हूं कि हमारे देश में ग्राज हालत यह है कि कान्वेन्ट

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[RAJYA SABHA]

[श्रो राम नरेश कुशवाहा]

भौर मंग्रेजी माध्यम के स्कूल तो खुलते जा रहे हैं ग्रौर ग्राप शिशु मंदिर कितने भी खोल दोजिये, हमारे प्राइमरी स्कूलों की छतें गिरतों जा रही हैं । प्राइमरो स्कूल जहां लगते हैं उनके बगीचे घटते जा रहे हैं । बच्चे बोरा पीठ पर लाद कर स्कूल जाते हैं । जहां तक अध्यापकों का सवाल है, मैं स्वयं भी ग्रध्यापक हूं, हमारा नैतिक स्तर इतना गिर गया है कि शायद एक दो घंटे पढाने को जहमत भाहन नही उठाते हैं। एक तरफ तो ग्राम लोगों के लिए जो स्कूल हैं वे टूटते जा रहे हैं ग्रौर दूसरो तरफ हम गुलाम-दर-गुलाम पैदा करते जा रहे हैं। ऐसी हालत में भी हम कहते हैं कि हम देश को बना रहे हैं। हम कहते हैं कि ग्राप इस तरह से देश को बरबाद कर रहे हैं। जब तक दो तरह को शिक्षा होगों तब तक किसों भों कीमत पर देश बनने वाला नहीं है ।

मैं ग्रापसे यह कहना चाहता हूं कि आज यह बहाना बनाया जा रहा है कि ब्राबादी बढ़ गई है, इसलिए निरक्षरों को संख्या भो बढ गई है । मैं पूछना चाहता हं कि ग्रगर ग्राबादो बढ़ गई है हैं तो ग्राप विकास क्या कर रहे मान्यवर, जहां तक ग्राबादों का सवाल है, शिक्षित समाज में बर्थ कंट्रोंल हो सकता है । प्रशिक्षित समाज में बथे कंट्रोंल नहीं हो सकता है । इस बात को ग्रापको समझ लेना चाहिए कि ग्रगर ग्राप बर्थ कंट्रोल करना चाहते हैं तो समाज को शिक्षित बनाइये, उसको तरफ ध्यान दाजिये । अगर देश गरीव रहेगा तो निक्रिचत रूप से ग्राबादों घटेगो नहीं । सन् 1937 में श्रो चेम्बरलेन इंगलेण्ड के प्रधान मंत्री थे । उन्होंने एक कंम, शन बैठाया था क्योंकि इंगलैण्ड की बाबादो घट रही थीं। मैं उस

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कमीशन को डिटेल में नहीं जाना चाहता हूं। मैं चाहता हूं कि उपके रिपोर्ट को पढा जाय । मैंने उमको एढा है । वह रिपोर्ट पार्लियामेंट कं लाखोर में नहीं है । इस प्रकार के रिपोर्ट पालियामेंट की लायबेरें में होनें चाहिए । इस विषय पर उस रिपोर्ट में ते न बातें कही गई हैं । एक सिफारिश तो उत्त रिपोर्ट में यह कहें गई थें कि काम का प्रेशग इतना बढ़ गया है कि बोबो कहीं काम करतें है और शौहर कहीं काम करता है ग्रौर जब वे काम करके रात को घर लौटते हैं तो इतने थहे होते हैं कि सो जाते हैं, एक दूसरे से बात भो नहीं कर पाते हैं। दूसरा कारण उन्होंने यह बताया था कि म्राजकल मनोरंजन के साधन इतने हो गये हैं कि बेंबी कहीं सिनेमा देखतं है और शौहर कहीं थियेटर देखता है । रात को जब वे लौटते हैं तो दोनों आपस में बात भी नहीं कर पाते हैं और सौ जाते हैं। तं सरो सिफारिश उस कमोशन ने यह को थे। कि ग्राजकल लिविंग स्टैंडई इतना ऊंचा हो गया है कि लेडोज में चर्बी इतनो बढ़ जातो है कि गर्भाधान नहीं हो सकता है । मान्यवर, इसके विपरीत हमारे यहां क्या स्थिति है ? हिन्द्रस्तान में काम के तो यह हालत है कि बेकारों दिन-ब-दिन बढ़तें সা रहों है, लोगों के पास काम नहीं है । ऐसी हालत में बेकार आदमी ग्रपनो बो को तंग नहीं करेगा तो फिर क्या करेगा ? बेकारी ग्रौर गरं बो को लिमिट यह है कि गरीवों से नोचे को रेखा में रहने वालों को संख्या बढतों जा रही है। एक ही पुग्राल के बिछौने पर एक ही गुदड़ो के अन्दर पति पतनी रहते हैं, तो इससे कैसे होगा ?

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Re. providing free & compulsory education for all children

उपसमाध्यक (श्री सैयद रहमत मली): मेरी एक वात सुन लीजिये, वक्त बिल्कुल खत्म हो चुका है।

श्री राम नरेश कुशवाहा : र्मे ंबिलकुल खत्म कर रहा हूं । लेकिन . यहां तो चर्बी क्या ग्रायेगी, पेट ग्रौर पीठ सटे हुए हैं। तो इन तीनों कारणों को जब तक ग्राप दूर नहीं करेंगे तब तक जनसंख्या कम नहीं होगी । ग्रापकी सारी योजनायें गरीबों के नाम पर बनती हैं। उत्तर प्रदेश में एक ग्रारब रुपया रखा गया मेकिन साल भर में कुल 5 करोड़ • रूपया खर्च हमा ग्रोर 95 करोड़ रुपया बाकी रह गया । जब उनके लिये म्रफसर .ही उन्टे लोगों को बनायेंगे तो ऐसे ही होगा । पुराने जमींदार यह कहा करते ेथे कि हलवाले को दो जून की रोटी मत दो नहीं तो वह दूसरे दिन हल चलाने नहीं ग्रायेगा । इसी तरह से इस सरकार की मंगा भी है कि अगर बेकार रहेंगे, ग्रशिक्षित रहेंगे, तंग होंगे तो हमारा हल चलायेंगे ग्रौर ग्रगर शिक्षित हो गये तो गडबड करेंगे । जैसे केरल में ज्यादा शिक्ता है, वहां मामला गड़बड़ा जाता है, बंगाल में शिक्षा ज्यादा है वहां मामला गडवडा जाता है, मध्य प्रदेश में कम शिक्षा है, कम गडवड है। सरकार की साफ नीयत है कि देश में अशिक्षा रहे, गरीबी रहे, भुखमरी रहे, बेकारी रहे तभी इनकी सरकार चलेगी । इसलिये मैं ग्रापसे कहना चाहता हूं कि इनकी नीयत ठीक नहीं है ग्रन्थथा ये इस प्रस्ताव को तन्काल हो पाछ करवा देते । इन चंद शब्दों के साथ मैं ग्रापसे विदा लेता हुं ।

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): Shri Suraj Prasad; not there. Shri Ghulam Rasool Matto.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Mr. Vice-

[12 AUG. 1983] until they complete the age of eighteen years

Chairman, Sir. I thank you very much for allowing me to speak on this Resolution. This Resolution which has been brought by Mr. Maurya is exactly in consonance with the provisions of article 45 of the Directive Principles of our Constitution. Article 45 stipulates provision for free and compulsory education for children. It state:

"The State shall endevour to provide, within a period of ten years from the commencement of this Constitution, for free and compulsory education for all children until they complete the age of fourteen years."

Sir, these are the exact words of the Constitution. This Resolution brought by Mr. Maurya needs only a little amendment. Instead of 18 years, it should be brought down to 14 years. There are many countries in the world which have provided this up to 14, 15, 16 or up to 18 years. If our Law Minister guarantees to us that he will provide free and compulsory education up to the age of 14 years he will be doing what the Constitution enjoins upon him to do. If he does not do, he contravenes the provisions of the Constitution. It appears that the Government is more prone to contravening the provisions of the Constitution these days.

I, therefore heartily support the Resolution put forth by Mr. Maurya. We must all endeavour and try to see that free and compulsory education is provided up to the age of 14 years. The time constraint is there. You have told me that the time at my disposal is very short. So I am finishing my speech with the request that the Government should come forth with acceptance of this Resolution in a slightly modified form as enjoined upon them under article 45 of the Constitution.

श्रो हुक्मदेव नारायण यादव (बिहार) : उपसभाष्यक्ष महोदय, समय के ग्रभाव में

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[RAJYA SABHA]

until they complete the age of eighteen years

मैं भी कम से कम समय में ग्रापनी राय देना चाहंगा । वैसे मैं इसमें एक बुनियादी बात भी उठाना चाहता था । हमारे विद्वान साथी मौर्य जी ने उस दिन बडे ही विस्तार के साथ ग्रपने विचार रखे. शिव चन्द्र झा जी ने भी ग्रापने विचार रखें थे। किसी भी काम को करने के लिये पहले दिशा चाहिए, दुष्टि चाहिए ग्रौर संकल्प चाहिए । दिशा हीन, दुष्टि-हीन ग्रगर संकल्प होगा तो उससे कुछ निकलने वाला नहीं है । संकल्प से तभी फायदा निकलेगा जब उसके साथ दिशा भी हो, दृष्टि भी हो। अभी भारत में शिक्षित करने की बात तो दूर रही, मेरे शब्दों में लोगों को साक्षर बनाने की योजना होनी चाहिए । ग्रगर हम लोगों को साक्षर बना दें, लोगों को ग्रक्षर ज्ञान हो जाय तो काफी है। शिक्षित कराने का जहां तक सवाल हमारे देश में शिक्षा देने की न नीति है, न हमारी दुष्टि है ग्रौर न हमारी कोई दिशा है । हम क्या शिक्षा देना चाहते हैं ? ग्रर्थ के मामले में, यौन के मामले में, धर्म के मामले में, संस्कृति के मामले में. सम्यता के मामले में, हम क्या शिक्षा देना चाहते हैं ? हमारे ऊपर एक संस्कार जन्म से चेतन, ग्रचेतन, ग्रवचेतन मन पर दिया गया है ग्राज उसी शिक्षा के संस्कार को लेकर हम चल रहे हैं । क्राजभी इस देश में लाइब्रेरियों में, पस्तकालयों में, सार्वजनिक जगहों पर उन ग्रन्थों का पाठ होता है कि नहीं मनुस्मृति जो कहती है कि शुद्र ग्रगर वेद मन्द्र को सून ले तो शोशा गला के कान में डाल दो, अगर वह पढ़ ले तो उसकी जीभ तराश लो, अगर शुद्र के पास में सम्पत्ति हो तो राजा का काम है कि उसकी सम्पत्ति को जब्त कर के ब्राह्मणों के बीच में वितरित कर दे । ग्रब मैं पूछना चाहता हं कि क्या ग्राप इस समाज को सही दिशा देने के लिए ऐसी ग्रनगल बातों को, धर्म के नाम पर उन ग्रन्थों को छापने वालों को ग्रौर पढने वालों ग्रौर बेचने वालों. प्रकाशित करने वालों को दण्डनीय ग्रपराध के ग्रन्तर्गत सजा देने के लिए तैयार हैं या नहीं ? ग्राप उनको नहो पकडेंगे । कहेंगे यह तो धर्म पर आघात है। तो एक तरफ बचपन से बच्चों को ऐसी शिक्षा मिलती है, उनको हम पढवाने का काम करते हैं । यह जन्म ग्रौर जाति के ग्राधार पर,जाति ग्रौर यौन के ग्राधार पर कटघरे हैं उसी तरह ग्रौरत ग्रौर पुरुष का सवाल है, नर ग्रौर नारी का सवाल है । स्राज शिक्षा क्या देते हैं कि पुरुष बिलकूल स्वतंत है, उन्मुक्त है, ग्रसीम है ग्रौर नारी उसके मकाबले में कुछ भी नहीं है । चाहे हम बातें जितनी भी कर लें चाहेहम उस के लिए जितने प्रस्ताव पास कर लें, चाहे हम जो कुछ भी कर लें लेकिन क्या समाज को विडम्बना और शिक्षा को विडम्बना को समाप्त कर सकते हैं । ग्रगर कोई नारी पुरुष के साथ सम्बन्ध स्थापित करे तो यौन के सम्बन्ध में वह अपवित है, भ्रष्ट है, पापी है । पुरुष चाहे अनेक स्तियों के साथ ग्रपने सम्बन्ध स्थापित कर ले तो उसका यौन गंगा की पवित धारा के समान शुद्ध, स्वच्छ ग्रौर निर्मल है क्या यह दुश्टिकोण ग्राप समाज में चलाएंगे । यह दृष्टिकोण का सवाल है । यौन के मामले में नारियों पर जितने प्रतिबन्ध हैं क्या उतने प्रतिबन्ध पुरुषों पर यौन के मामले में हैं, नहा हैं -1 तो हमारा दण्टिकोण क्या होना चाहिये ? ग्रगर तर-नारियों की समताँ का समाज बनाना है, जन्म और जाति के घेरेको तोड कर के समवाईादी समाज बनाना है, धर्म ग्रौर सम्प्रदाय के भद के दायरे को मिटा कर मानव भानव एक समान वाला जो समाज बनाना है, वर्ग विषमता को मिटा कर, अर्थ के मामले में समतावा

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समाज की स्थापना करना है, समाजवादी समाज जो हम को लाना है. गांधीवादी दर्शन के ग्राधार पर समाज निर्माण की हमारी योजना है तो बचपन से ही बच्चों को उसी तरह की शिक्षा देनी पडेगी । जैसा पाठ पढायेंगे वैसे बच्चे बन कर तैयार होंगे । इसीलिए जाति प्रथा पर किताब लिखते हुए स्वर्गीय डा॰ राम मनोहर लोहिया ने बडे विस्तार से इसका विश्लेषण किया है जाति के ग्राधार पर यौन के ग्राधार पर ग्रौर जन्म के ग्राधार पर कटघरे हैं । मौर्य साहब ने प्रस्ताव रखा है वे वाबा साहेब ग्रम्बेदकर के समर्थक ग्रौर शिष्य रहे हैं । डा० राम मनोहर लोहिया ग्रौर वाबा साहेब ग्रम्बेदकर के बीच में इस सम्बन्ध में बहुत लम्बा पत्नाचार हुग्रा था, मैंने उन दोनों महान नेताओं के विचारों को पढ़ा है । उस किताब के अन्दर यदि समय रहता तो निकाल कर मैं बताता कि उनके क्या विचार थे। हम नीतिवादी बने, लेकिन हम≀रो **शिक्षा** क^रैसो हो, कैसा समाज हम बनाना चाहते हैं, हमारा दर्शन क्या है । अगर मार्क्स का दर्शन है तो चोन ग्रौर रूस में ग्रथवा सारी दूनिया में जहां लोगों ने जिस पुरुष के जीवन दर्शन को स्वीकार किया, उसी जीवन दर्शन को पद्धति में शिक्षा पद्धति का निर्माण किया है । बचपन से हो बच्चों को उसी तरह की शिक्षा टेने का काम शरू किया है तब एक नया समाज बना है । भारत के ग्रन्दर दुर्भाग्य यह है कि हमने कोई दर्शन स्वीकार ही नहीं किया है । हमने बाणी में गांधी वादी दर्शन को स्वीकार किया हमने बाणो में मानवतावादी दर्शन को स्वीकार किया है ग्रौर वचन से तो मेरा दर्शन रहा है ---

> सिया राम मय सब जुग जानी, करहं प्रणाम जोर जग पानी ।

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लेकिन कर्म में हमारे क्या रहा है ? तुम दुसाध हो, तुम से हमारी हड़ी छू जाएगी, कृत्ता तो भगवान के मन्दिर में जा सकता है लेकिन इन्सान उस ईश्वर के दर्शन नहीं कर सकता है । यह है भारत की संस्कृति, स्रोर यही शिक्षा है । स्राज ग्रावश्यकता इस बात की है कि हम ऐसी शिक्षा और ऐसी नीति बनावें जो इन तमाम घेरों को तोड कर एक प्रगतिशील शिक्षा नीति के ग्राधार पर बच-पन से ही सिमाज में मानव-मानव के बीच में जाति भेद वैदा करने वाली. इन्सान ग्रौर इन्सान के बीच में. जन्म ग्रीर जाति के झाधार पर, यौन के आधार पर, नीचे ग्रौर ऊंचे की वात करने वाली उन तमाम पुस्तकों को लाइब्रेरियों से उठा कर, जला कर राख कर दें. समद्र में उठा कर फैंक दें. नयी किताबें लिखें, नये विचार ग्रौर नया मानव तैयार करें ज़्यार नयी शिक्षा नीति बनाएं तब हम नया समाज बना सकेंगे।

(The Vice-Chairman (Shri R. Ramakrishnam) in the Chair)

SHRI AJIT KUMAR SHARMA (Assam): Mr. Vice-Chairman, Sir, I congratulate hon. Mr. Maurya for bringing this Resolution which, in fact, reminds this House as well as the Parliament and also the ruling class in the whole country how the nation has been betrayed by our rulers during all these years since independence. Two very important directions wre given by the Constitution. one related to what Mr. Maurya has referred to, that is, article 45, for giving Compulsory and free education to all children upto the age of 14 years within ten years of the commencement of the Constitution; the other, which also had the same time-limit of ten years, related to reservation of Scheduled Castes and Scheduled Tribes, which means, the Scheduled Caste and Scheduled Tribe communities were to be brought to the higher level within ten years. In both these cases the target dates have been changed from time to time. In respect of educating the children are to 14

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get date was changed 1960 from 1965. then to 1975-76. to Then Planning Commission fixed another target-1984. Again the Education Commission had fixed the target at 1986. Recently the Planning Commission again decided that it should be 1987. Now the latest com. mitment by the draft Five Year Plan is 1990. And the latest of the latest is the Minister's statement that we cannot even achieve it by 1990 in view of the increasing population of this nation. Now all these only indicate that the Government does not have a will to fulfil the solemn direction which was given by the Constitution. It also indicates want of any serious purpose with the Government, a Government which can take pride in holding of the Asiad function in record time by spending lots of money and putting all its energies into that affair, Government which takes pride in introducing colour television and in introducthe purpose ing videos, not only for of educating the people but to hpoil even the atmosphere of good education in the country. Now all these indicate that there is no purpose or perspective behind the policy regarding education in the country. It is a sad commentary that even in Parliament, we have had no occasion, we do not have very much time, to discuss this vital matter of educational policy. I would like the Education Minister to bring a comprehensive resolution with a concrete programme for a better system of education in the country so that this House may discuss it at length, without suffering any constraint of time-limit because this is one subject which we have not discussed for a very long time. Even for the purpose of improving education, we have got to discuss it in a very threadbare manner.

The Government seems to be satisfied by quoting figure about the growth of literacy in the country. But the literacy figures only conceal the very vital fact that the number of illiterates in the country is increasing year after year. The total number of illiterates in 1951 was 213 millions. In 1961 it increased to 333 millions. And in 1970-71 it went up to

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This is the basic question. 387 millions. We do not have to be satisfied with the rate of growth of some literacy. When the number of illiterates is increasing year after year under the present policy of the Government we cannot hope to achieve one hundred percent literacy even in 40 to 50 years, May I also remind the Government that by allowing English medium private primary schools it is creating two nations in the country. In other words the Government is helping disintegration. Therefore, it is necessary. that the Government should take a very serious note of the whole thing. No planning, no economic growth, with take place unless we talks this problem of illiteracy in the country. For that purpose I hope this Government will bring forward a concrete programme, not merely discussing, giving some pious hopes and pious promises about increasing literacy, people. providing education to all the Let the Government come forward with a concrete programme of education which will bring about a full-fledged literacy in the country within a very short period of, say, 15-20 years. I will conclude b٧ mentioning one thing. Long, long, ago, even before independence, when Pandit Jawaharlal Nehru came out of the jail in 1946, we had a study circle in Allahabad, which he kindly inaugurated; and he made a very short speech and he said we want independence of the country, but what for? What shall we do when we are free? He referred to Ramanujam, the great mathematician of the country. He said that in the villages so many Ramanujams are languishing and when we get independence, we shall see that every Ramanujam lying in the villages will get 2 chance to develop himself and to flower himself. Now, after all these years of independence what we find is that our educational policy pursued by the Government has rather stopped all Ramanujam's from coming out of the villages than helping them to come out. The Government's policy with its elitist bias is against the poor. I hope the Government will take note of this and will revise its policy, not only revise its policy, but adopt a real, concrete, educational policy so that we can achieve our objectives and we can fulfil the directions of the Constitu-

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tion in regard to achievement of literacy and universal education.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now the Minister....

SHRI SHUSHIL CHAND MOHUNTA: Mr. Vice-Chairman, please give me one minute. . .

SHRI SHRIDHAR WASUDEO DHA-BE (Maharashtra): On a point of order. There is a very serious and very important resolution regarding legal aid, following this resolution. Therefore, if you allow more people to speak, then that resolution will not be taken up.....

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): It was agreed that Mrs. Roda Mistry's resolution will be introduced today. That is why I have called the Minister so that he may intervene briefly and Mr. Maurya will reply.

SHRI SUSHIL CHAND MOHUNTA: Kindly give me only one minute...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): All right; please be very, very, brief.

SHRI SUSHIL CHAND MOHUNTA: I would only say that if we have decided that education should be given priority and everybody should be made literate, that our literacy rate should be increased, then we have to make provision for it from somewhere. If we are going to spend a thousand crores on ASIAD and construction of buildings and stadia which are of no use today, then how are you going to spend money for education? Wherefrom can you get money or education? You must decide your priorities. Cut down this extra expenses and devote more money, more energy and more time, to education. This is all I wanted to say. Don't waste the time and money on such things. Thank you.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): Mr. Vice-Chairman, the honourable Shri Maurya

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has tabled a very important resolution. The resolution is quite laudable. I am grateful to all those Members who have taken part and in the course of their purchase have given certain valuable sug-4 P.M.

gestions. Without taking much of the time of the House, I would like to go through the points made by the hon. Members point-wise.

First of all, Shri Maurya stated that the Constitutional commitment has not been fulfilled. It is true that the Constitutional commitment has not been fulfilled in the sense that universalisation has not been achieved. But it is not that we have not been making attempts to achieve this universalisation. The progress made from 1950 till 1980 will give us a clear picture on the subject. This point was mentioned by Shri Sukul also.

In 1950 we had 2,23,267 schools and in 1980 the number has increased to 5,92,9,969. The number of teachers in 1950 was 6,23,400. In 1980 we had 21,47,200 teachers. The number of students in 1950 was 2.3 crores and in 1980 this number has gone up to 9.84 crores. The expenditure on education in 1950 used to be around Rs. 44.2 crores whereas in 1980 it rose to Rs. 1,500 crores.

The second point made by Shri Maurya was that education should cover control of population, combating casteism, social reforms, dowry, etc. Shri Hukamdev Narayan Yadav also mentioned this. There are adequate inputs relating to all these in the existing curriculum and syllabus.

As regards population control, we have recently introduced a population education project covering all classes in all schools. Value orientation in education has also been adequately stressed. Values of nationalism, secularism, pride of heritage, composite culture and harmony with nature have all been incorporated in text books.

The next speaker was Shri Shiv Chandra Jha. He is not here at the moment. He mentioned that literacy is not enough, and there should be proper education. I entirely agree with him. This is a valid ob-

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servation and that is why we have been emphasizing on relevance and usefulness of education. This has been sought to be achieved by the decentralisation process of curriculum so as to make education relevant to the life, needs and local situation of students. Appropriate inputs relating to socially useful project work are also being introduced.

The second point he made was that the three-language formula is not implemented in all States. To some extent I agree with him. This formula has been incorporated in the national policy on education and the formula was endorsed by the Parliament also and all States and Union Territories have been requested to adopt and implement it. Some States have not yet fully done so. They are being continuously persuaded. But it is to be appreciated that in a matter like teaching of languages, there should be no force or compulsion. Our Prime Minister has repeatedly been stressing that no language should be imposed on any one. We hope all States and Union Territories would soon adopt and implement the three-language formula as it has been advocated.

The best speaker was Dr. (Mrs.) Najma Heptulla. She raised certain very important points. One of the points was that there should be uniform text books. All Classes I to VIII have text books from nationalised everywhere. Many been States and Union territories have also nationalised the school text books at the secondary and senior secondary level. There is no uniformity in the prescription of common textbooks in all the schools in the country. In fact, there is a contrary opinion to the effect that such uniform prescription will amount to unwarranted academic violative of regimentation freedom. Also, Sir, it is argued that such a move will not be consistent with the approach of environment-based decentralised system of education. The textbooks prepared by the NCERT are open for adoption or adaptation by the States. Another important point that she raised was about a book. She said that the book "Those Who Fought For Freedom" published by the National Book Trust contains only the name of Mr. Jinnah among

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the Muslims. Sir, the title of the bock is "Those Who Fought For Freedom". This has been published by the Children's Book Trust and not by the National Book Trust of India and it has been authored by Shri K. L. Gauba. This Trust is a private organisation. We agree that in a publication like this a balanced view should be taken including the names of personalities who fought for freedom. We will bring this to the notice of the Trust in a suitable manner.

DR. (SHRIMATI) NAJMA HEPTULLA (Maharashtra): Thank you.

SHRI P. K. THUNGON: Again, Sir, Mrs. Najma Heptulla raised another point. She said that technical and vocational education should be started. Sir, at the school level, vocationalisation of higher secondary education is a major step in the reconstruction of the present educational system. In the 10x2 pattern of school education, vocationalisation has been introduced at the plus 2 stage so far in only 10 States and Union territories except two States. Other States have introduced on a limited scale. For the introduction of vocational courses we have suggested to the State Governments to evolve a time-bound programme for the conduct of surveys, participation, preparation of curriculum, institution of courses, opening of institutions, etc. Vocationalisation of higher secondary education is not progressing at the desired pace for want of funds. Technical education is imparted in polytechnics and colleges after the school stage of education. The other point that she has raised was that the cottage industries should be encouraged from the schooling age itself. We alive to this, Sir. In fact, special attention has been paid to interlinking elementary, both formal, and non-formal and adult education with programmes of rural development, social forestry, handicrafts and handlooms.

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The next speaker was Dr. Malcolm Adiseshiah. Alongwith him, Sir, Shri S. P. Mitra aso mentioned about the problem of drop-outs. Dr. Malcolm Adiseshiah said that 70 million child drop-outs are there and the percentage is 64. Sir, Dr. Adiseshiah is not here at the moment. He

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would have been happy to hear that there has been a decrease in this percentage. The latest percentage figure available with us is 64.4. We do admit that the dropout rate at the school stage is still high. To reduce the drop-out rate, we have envisaged and undertaken various measures and some of these measures are:—

(1) Adequate provision for incentives like free books and stationery, free uniforms particluarly for girls and midday meals.

(2) Provision of non-formal parttime education at an extensive level.

(3) Improvement of quality of education through decentralisation of cur ricula making them relevant to the, needs, life situations and environments of children in diverse social, economic and georgraphical conditions,

(4) Provision for multiple-point entry into any class at the 11th stage.

(5) Parental education to overcome their apathy towards the education of children, especially of girls.

Six, setting up of school committees in all schools, particularly in the rural and backward areas. Seven, appointing a National Commission for intensive efforts for increasing enrolment and retention.

Sir, the next speaker was Shri Nepaldev Bhattacharjee. I hope he is here.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): He is not here.

SHRI P. K. THUNGON: He mentioned that we lack political will for universalisation of education. He gave the example of Vietnam. The magnitude of the problem in India cannot be compared with that of Vietnam. Moreover, the political system being different, we cannot blindly follow the example set up by another political system.

(Mr. Deputy Chairman in the Chair.)

until they complete the age of eighteen years

Sir, the next one, the most important, speaker was Smt. Usha Malhotra. I am grateful to her. She has made certain points which are very relevant. She has said that before we ask what the Government is doing let us ask what we are doing. In this regard, the point is very relevant, Sir, because governmental effort is not enough. Unless and until Government gets cooperation from all sections of people and particularly the parents and other guardians, it will not be possible to achieve universalisation of education. She mentioned about vocational education. I have already stated about that.

After that came Mr. Ramakrishnan, who has just left the Chair. He stated that we should have a national education policy. In this regard I would like to state that we do have a national education policy. The National Education Policy was laid on the Table of the House in 1968. He also advocated for more budgetary allocation for the Education Deptt. I am thankful to him for advocating this, Sir.

The next speaker was Mr. S. P. Mitra. He is not here. I wish he had been kind to listen to me. Sir. He said certain steps China. Mr. Mitra which are taken by seems to be having more information about China than about India. It apprears to me that he is not aware that for the last 40 years we have been using the radio for educational purposes and also for the last more than 10 years we have been using the TV for educational purposes, and we have the INSAT programme... (Interruptions) in our hand.

The next speaker was Mr. P. N. Sukul. I have already mentioned about him.

Mr. Kalraj Mishra stated about the lack of facilities and about the unemployment problem. About the unemployment probem, I have already stated, Sir, in reply to the earlier Members what we are doing for vocationalisation, etc. etc. Regarding lack of facilities, as Mrs. Usha Malhotra has rightly pointed out and Mr. Ramakrishnan has rightly pointed out, until and unless we have more funds we will not be able to achieve the target and

[RAJYA SABHA] until they complete Re. Providing free 303 & compulsory education for all children

304 the age of eighteen years

(Shri P. K. Thungon.)

at the same time until and unless we have cooperation from all sections of people we will not be able to mitigate this problem.

The next speaker was Shri Ram Naresh Kushawaha. I hope he is here. He said that without removal of poverty universalisation of education cannot be achieved. I entirely agree with him, Sir. Until and unless we have balanced economic development and until and unless we have industrial development, I do not think that universalisation of education can be achieved. I do not think that the universalisation of education can be achieved by only educational efforts. After that, Shri Matto spoke. He also said that this Resolution is in keeping with the constitutional provisions. He stressed that we should accept this Resolution. I would like to state at this stage that since this a constitutional provision and there is a commitment, i.e. it was for 10 at the first stage, later on it was extended for another 10 years and again extended for another ten years I think it would be sufficient if we can achieve that target of universalisation of education. Shri Hukmdeo elementary Narain Yadav spoke very eloquently about the defects in textbooks. Mr. Yadav will be happy to know that the Government of India is already reviewing certain textbooks. If any wrong textbooks are in circulation which go against our social purpose or which preach casteism, those will be discontinued.

The last speaker, Shri Ajit Kumar Sharma, stated that this target can be achieved. As I have iust now stated. until and unless we have a balanced economic growth and industrial growth and at the same time control of population, we are afraid that our efforts may be nullified. I must mention that Mr. S. P. Mitra also stated that the Minister of State for Education had gone back on her word. I would like to assure him that she is not a person who will be back on her word. Before concluding, I must reiterate certain steps which the Government of India are taking towards the implementation of this constitutional commitment.

Universalisation of elementary education was the cherished goal of the liberation movement to strengthen the emerging nation. It was in this context that Article 45 of the Commission incorporated the provision relating to free and compulsory education to all children until they completed 14 years of age. This continues to be our cherished goal. As I have already indicated, we are making serious efforts to realise this target in the near future. I would urge upon the House to appreciate the fact that the delay in realising the goal of universalisation has not been due to either lack of will or due to lack of effort. The enormity of the dimension of the problem, the overall resource limitation and the socio-economic factors come in the way of speedy development and these have to be taken note of. The time-frame adopted by the Sixth Five Year Plan envisages realisation of universalisation by 1990. The focus during the Sixth Plan period, i.e. 1980 to 1985, will be on primary education. Accordingly, the target set for 1985 is 95 per cent enrolment in primary education and 50 per cent enrolment in middle education. The focus will shift to middle schools in the Seventh Five Year Pan, i.e. from 1985 to 1990 period. The targets for 1990 are 100 per cent for both primary and middle stages. The progress in the first three years of the Sixth Plan have been very encouraging. As against a five-year target of 180 lakhs additional enrolment, we have achieved a target of over 105 lakhs in the first three years. The target for the fourth year is 47 lakhs. Going by this rate of growth, we will not only achieve the Sixth Plan target but exceed it.

It has been recognised that the formal education system does not fully cater to the requirements of all children because of its rigidities, for example, righity about location, timing, duration, examinaton schedule, etc. Various reforms have, therefore, beeen introduced to remove these rigidities and to introduce flexibility in the system. These reforms will enable more children to avail the schooling facilities. Simultaneously we have also started a non-formal education system to suit the convenience of those children who are not able to take advantage of the formal

Sheet Month Anna

Statement by Prime Minister

socio-economic because of system non-formal system has The factors. proved very popular and useful. Wø have about one lakh non-formal centres enrolling over 25 lakh children. Besides laying emphasis on formal education for children in the age group of 6 to 14, we are also equally concerned about educating the illiterate adults in the age group of 15 to 35. These are the people who missed the opportunity of school education , when they were young. To help them, we have aid increasing stress on the adult education programme. Our attempt is to implement the elementary education programme and adult education programme in a co-ordinated manner so that the two are mutually reinforcing. I would like the House to recognise the fact that we have given importance to the universalisation programme by including it in the Minimum Needs Programme. I am also happy to point out that it has been included as an integral part of the new 20-points programme. Inclusion of it in the 20-point programme has given it a new thrust and it augurs well for speedy realisation of our goal.

In the light of what I have stated now, it is clear that we are taking strident steps towards universalisation of elementary education and are well poised for a breakthrough. What we need now is the concentrated attention to the targets we have already set for ourselves and a more efficient implementation of measures already devised. I appeal to this august House to give us all possible support in our endeavour. We can surely think of giving special attention to children in the age group of 14 to 18 years. We realised our first goal. It is not our intention to ignore their interest. My request is that we should not at this stage distract our attention from the age group of 6 to 14.

A mention has also been made about Public Schools. It has been demanded that they should be abolished. Public Schools are those schools which are affiliated to the Conference of Public Schools. There are only 55 such schools in the whole country. Their presence or absence

re. situation in Sri Lanka

cannot really affect our programme. In any case, from a legal point of view, it is not possible to abolish such schools. Our effort will, therefore, be to open more schools to cater to the requirements of all sections of society and to improve the standards in such schools.

In conclusion, for the reasons I have cited above, I would appeal to this august House in general and in particular to the hon. Member who has moved the Resolution not to press for it.

Thank you, Sir.

[12 AUG. 1983]

MR. DEPUTY CHAIRMAN: This will be taken up later on. Now, the hon. Prime Minister.

STATEMENT BY THE PRIME MINISTER .

Situation in Sri Lanka

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): Mr. Deputy Chairman, Sir, last week I announced that the President of Sri Lanka was sending a personal representative to New Delhi to discuss the situation in Sri Lanka with me. Mr. H. W. Jayawardene, the special emissary, is now in Delhi. He has had discussions with me as also with our Minister for External Affairs.

I conveyed to Mr. Jayawardene the deep concern of our Parliament and of the people of India at the recent happenings in Sri Lanka and our distress at the human suffering resulting therefrom. We have always condemned such violence, killings and discrimination especialy when the victims are defenceless.

I took the opportunity to reassure Mr. Jayawardene that India stands for the independence, unity and integrity of Sri Lanka. India does not interfere in the internal affairs of other countries. However, because of the historical, cultural and such other close ties between the peoples of the two countries particularly between the Tamil community of Sri Lanka and us India cannot remain unaffected bv such events there.

Mr. Jayawardene told us that the situation in Sri Lanka is fast returning to